

has been no case where these two companies failed to supply military trucks against contracts placed by the Directorate General of Supplies and Disposals

(b) Does not arise

Machinery for Export of Products

*1111. Shri Anirudh Sinha: Will the Minister of Commerce and Industry be pleased to state

(a) whether it is a fact that Government are contemplating to evolve a machinery on the basis of which manufacturers could be asked to export a percentage of their products, and

(b) if so, the details thereof?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra)

(a) and (b) The Standing Committee of the Export Promotion Advisory Council is considering ways and means for promoting the export of manufactured products. One of the suggestions which has been made in this connection is that each industrial unit should offer to make available for export a percentage of its production

Trade between India and U.S.S.R

*1116. { Shrimati Ila Palchoudhuri
Shri Ram Krishan Gupta
Shri M. K. Kumaran

Will the Prime Minister be pleased to state

(a) whether the Chief Minister of Kerala has submitted any report to the Government of India in regard to his views relating to trade possibilities between India and the USSR since his return to India from that country, and

(b) if so, the details of the report?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) and (b) The Chief Minister of Kerala has not submitted any report to the Government of India. He met the Prime Minister on his return and

mentioned that there were considerable possibilities of increasing trade between India and the USSR. With this viewpoint the Prime Minister agreed

The question of extending trade with the USSR is constantly under consideration of the Government

Sarvodaya House Building Society

*1117 Shrimati Sucheta Kripalani: Will the Minister of Works, Housing and Supply be pleased to state

(a) whether it is a fact that the Sarvodaya Co-operative House Building Society will be accommodated in a 200-acre plot of land in Delhi reserved by Government for allotment to the organisations whose lands Government have decided to acquire, and

(b) if so, how long will it take to finalise the matter?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) it is Government's intention to help the Sarvodaya Co-operative House Building Society, as also other Co-operative Societies, similarly displaced as a result of the acquisition of about 1100 acres of land in the Ring Road area. Certain areas have been located, where these Societies might be accommodated

(b) No time limit can be given at this stage

Manufacture of Electric Tools at Mulund (Bombay)

*1118. Shri Siddananjappa: Will the Minister of Commerce and Industry be pleased to state

(a) whether a new factory for the manufacture of electric tools is being set up at Mulund near Bombay,

(b) if so, when and by which firm it is being set up, and

(c) what is the value of electric tools manufactured in India during each of the last three years?